

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:572
ANSWERED ON:30.04.2003
BLACKLISTED TELECOM FIRMS
ABDUL RASHID SHAHEEN;RAM TAHAL CHOUDHARY

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether his Ministry is taking action against the blacklisted telecom firms;
(b) if so, the names of these firms; and
(c) the details of the action taken against these firms, firm-wise during the last two years?

Answer

THE MINISTER FOR COMMUNICATIONS & INFORMATION TECHNOLOGY AND DISINVESTMENT (ARUN SHOURIE)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (c) OF LOKSABHA STARRED QUESTION NO. 572 FOR 30TH APRIL, 2003 REGARDING BLACKLISTED TELECOM FIRMS.

(a) Yes, Sir.

(b) & (c): The names of telecom firms blacklisted and details of action taken against these firms are given in Annexure-A & B for Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) respectively. The information in respect of ITI (Indian Telephone Industries) is being collected and will be laid on the Table of the House.

ANNEXURE-A

TELECOM FIRMS BLACKLISTED AND ACTION TAKEN BY BSNL

Sl.No Name of Firm Action Taken against the Blacklisted Telecom Firm

- 1 M/s Hindustan Tools Industries, Faridabad Security of Rs.50,000/- forfeited
- 2 M/s Uniword Telecom Ltd., Noida Debarred for one year
- 3 M/s Rajashi Moulding & Engg. Industries, Howrah Debarred for two years
- 4 M/s Tele Global Industries, Noida Debarred for two years
- 5 M/s Super Plateck Industries, Parwanoo Debarred for two years
- 6 M/s Om Computer Jhunjhunu Debarred for one year, EMD @ & SD # forfeited
- 7 M/s V.K.S. Cons., Delhi Debarred for one year & EMD forfeited
- 8 M/s Rakesh Singh, Mathura The firm was blacklisted forever as per report of CBI case No. PE/8(A)/91 dated 12.11.1991 SPE JPR.
- 9 M/s Pankaj Construction, Bikaner Debarred for two years and security deposit forfeited
- 10 M/s Kumar Enterprises, Suratgarh Debarred for two years and security deposit forfeited
- 11 M/s Vindya Construction Company, Suratgarh Debarred for two years and security deposit forfeited
- 12 M/s Prakash Electronics, Kota Debarred for one year
- 13 M/s Ganesh Construction Company, Gamoorwali Debarred for three years and security deposit forfeited
- 14 M/s Compu Tax Forms (P) Ltd., Pine Debarred for one year, EMD & SD forfeited
- 15 M/s Pestica Labour Services Pvt. Ltd., Pune Debarred for one year, EMD forfeited
- 16 M/s Yogesh Kumar, Agra Debarred for indefinite period
- 17 M/s Ronix Polymers, Kolkata Debarred for three years and Bank Guarantee forfeited
- 18 M/s Foundry of India, Ranchi Debarred for three years
- 19 M/s Shri Sai Kripa Industries, Jabalpur Debarred for three years
- 20 M/s Valiant Plast Pvt. Ltd., Himachal Pradesh Debarred for three years
- 21 M/s Phoel Industries Ltd., New Delhi Debarred for three years
- 22 M/s Trio Tech. Systems, Ahmedabad Debarred for three years
- 23 M/s Anu Trading Company, Surat Debarred for three years
- 24 M/s DEEP Construction, Surat Debarred for three years
- 25 Shiva Refrigeration, Ahmedabad Debarred for three years
- 26 M/s Refrigeration, Ahmedabad Debarred for three years
- 27 K.C. Kothari, Rajkot Debarred for three years
- 28 Dhara Construction, Rajkot Debarred for three years
- 29 M/s P.V. Kalukha, Pune Debarred from participating in future tenders of BSNL, Pune for three years
- 30 M/s P.G. Bansude, Pune Debarred from participating in future tenders of BSNL,

- Pune for three years
- 31 M/s Dhanraj Printers, Pune Debarred from participating in future tenders of BSNL,
Pune for three years
- 32 M/s Vastusajawal, Pune Debarred from participating in future tenders of BSNL,
Pune for three years and forfeited SD Rs. 13000
- 33 M/s Thomas Joseph, Panaji, Goa Debarred from participation in tenders of BSNL for
two years
- 34 M/s Rahul Trade Channel, Valsad Debarred from participation in tenders of BSNL for
two years
- 35 M/s Anilmaa Associates, Delhi Debarred for five years from participating in
Polythene insulated Jelly Filled (PIJF) underground
cable tender from the year 2002-03.

@ = Earnest Money Deposit
= Security Deposit

ANNEXURE-B

TELECOM FIRMS BLACKLISTED AND ACTION TAKEN BY MTNL

Sl.No Name of Firm Action Taken

1 M/s Pushpa engineering Corporation, D-4/92, Debarred for one year and Bank Guarantee forfeited.
Sector - 15, Rohini, New Delhi - 110085

2 M/s Yasheen Construction 226, Kailash Hills, Debarred for one year
Near C-Block Market, East of Kailash, New Delhi,
Name changed as below:
M/s Yasheen Construction (P) Ltd. 226, Kailash
Hills, Near C-Block Market, East of Kailash,
New Delhi.

3 M/s Yogiender Singh, 226, Kailash Hills, Debarred for one year
Near C-Block Market, East of Kailash, New Delhi.
Name changed as below:
M/s Yogiender Singh Construction & Engineers
(P) Ltd., 226, Kailash Hills, Near C-Block Market,
East of Kailash, New Delhi.

4 M/s Usha Electronics (A division of Coral Debarred for one year
Telecom Pvt. Ltd.) A-70, DDA shed OPkhla
Industrial Area, Phase-II, New Delhi - 110 020